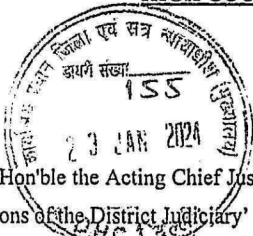


64.
23-1-24

HIGH COURT OF DELHI : NEW DELHI



No. 77/Estt./EI-1/DHC
Date: 20.01.2024

CIRCULAR

Hon'ble the Acting Chief Justice has been pleased to constitute the 'Committee for Service Conditions of the District Judiciary' with immediate effect as under:-

Committee for Service Conditions of the District Judiciary	Hon'ble Mr. Justice Subramonium Prasad Hon'ble Mr. Justice Manoj Jain Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi Ex-officio Secretary:- Registrar General, Delhi High Court Nodal Officer:- Mr. Vinay Kumar Gupta (Retd. Principal District & Sessions Judge) Presenting Officer:- Mr. Satish Kumar Arora, Officer on Special Duty (Case Flow Management)
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Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst. No. 1244-1254/Estt./EI-1/DHC

Date: 20.01.2024

Copy for information and necessary action to :-

1. All Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, Deen Dayal Upadhyay Marg, New Delhi.
3. Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
4. Mr. Vinay Kumar Gupta (Retd. Principal District & Sessions Judge), A-18, 2nd Floor, Mansarovar Garden, Delhi-110015.
5. Registrar-cum-Secretary to Hon'ble the Acting Chief Justice.
6. All Registrars/ Officers on Special Duty/ Coordinator (DIAC).
7. All Joint Registrars/ Joint Registrars (Judicial)/ Deputy Registrars/ Additional Coordinators (DIAC)/ Director (IT).
8. Joint Registrar (Registrar General Secretariat) with the request to bring the contents of the aforesaid circular to the knowledge of the worthy Registrar General.
9. All Private Secretaries/ Court Masters to Hon'ble Judges/ Librarian/ Admn. Officers (Judl.)/ Branch incharges.
10. P.A to Mr. Satish Kumar Arora, Officer on Special Duty with the request to bring the contents of the aforesaid circular to the knowledge of Mr. Satish Kumar Arora, OSD.
11. P.A. to Registrar (IT) with the request to upload this Circular on the intranet and website of this Court under the links (1) Committees & (2) Sl. No. 8 under the link RTI disclosure.
12. Guard file.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 5668-5848 /F.1(3)/Gaz/2024

Dated _____

Copy forwarded for information & necessary action to:-

1. All the Judicial Officers of Central District, Tis Hazari Courts, Delhi. (for information)
2. The AO(J)/Branch-In-Charge, all branches of Central District, Tis Hazari Courts, Delhi. (for information)
3. The PS/Reader/Ahlmad to Ld. Principal District & Sessions Judge (HQs), Delhi.
4. The Website Committee, Tis Hazari Courts, Delhi.
5. The R&I Branch (Central) for uploading on LAYERS.


(RAVINDER BEDI)

District Judge (Commercial Court)
Officer In-Charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs), Delhi